

पर्यटन मानचित्र में मिलम हिमनद  
(ग्लेशियर) का दर्शाया जाना

1006. श्री हरीश चन्द्र सिंह रावत :  
क्या पर्यटन और नागर विमानन मंत्री  
यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को जानकारी है कि  
पिथौरागढ़ जिले के मसूरी क्षेत्र में स्थित  
मिलम हिमनद विश्व के अत्यधिक सुन्दर  
हिमनदों में से एक है ; और

(ख) यदि हाँ, तो क्या उन के मंत्रालय  
का विचार इस हिमनद को पर्यटन मानचित्र  
में दर्शाने का है ?

पर्यटन और नागर विमानन मंत्रालय  
में राज्य मंत्री (श्री खुर्शीद आलम खान) :

(क) सरकार को इस बात की जानकारी है  
कि मिलम ग्लेशियर एक बहुत सुन्दर  
ग्लेशियर है ।

(ख) चूंकि यह एक सुरक्षित क्षेत्र है,  
फिलहाल पर्यटन की दृष्टि से इसका विकास  
और संवर्धन करने की कोई योजनाएं नहीं  
हैं ।

#### Income Tax Assessee

1007. SHRI BHEEKABHAI: Will  
the Minister of FINANCE be pleased  
to state:

(a) what is the total number of  
assesseees who are paying Income-tax  
amounting to more than Rs. 50,000 per  
annum, of those paying between  
Rs. 5,000 and Rs. 50,000 and of those  
paying upto Rs. 5,000 per annum  
during the last five years;

(b) whether the tax relief measures  
of Government have adversely affect-  
ed Income-tax collection; and

(c) what steps are proposed to be  
taken by Government to ensure that

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Income Tax is not evaded by benami  
transactions and by bogus firms?

THE MINISTER OF STATE IN  
THE MINISTRY OF FINANCE (SHRI  
SAWAI SINGH SISODIA): (a) The  
information sought in the question is  
not readily available as statistics are  
not collected about the assesseees on  
the basis of income tax paid by them.  
Status-wise statistics are, however,  
collected on the basis of the number  
of assesseees falling in different income  
ranges. For the purpose of this ques-  
tion, based on the presently available  
statistics, the status-wise number of  
tax payers falling within the follow-  
ing income ranges below the income  
of Rs. 25,000/-, between income of  
Rs. 25,000 and Rs. 1,00,000 and above  
income of Rs. 1,00,000/- for the assess-  
ment year 1980-81 is given in the at-  
tached statement. It may be stated  
that the income tax inclusive of sur-  
charge on individual incomes of  
Rs. 25,000/- and Rs. 1,00,000 is Rs.  
3,840/- and Rs. 47,040 respectively.

(b) No specific study has been made  
to determine whether tax relief mea-  
sures of Government have adversely  
affected the income tax collection.  
However the figures of net collection  
of income tax (including corporation  
tax) for the last five years given be-  
low show that the collections have  
progressively increased.

Financial year	Net collec- tion (in crores of Rs. )
1976-77	2178.63
1977-78	2222.79
1978-79	2428.86
1979-80	2732.21
1980-81	2817.18

(c) Appropriate steps are taken  
from time to time under the Direct  
Taxes Acts to check such tax evasion.  
Amongst others, the provisions of Sec-